



MANIPUR STATE LEGAL SERVICES AUTHORITY
(High Court of Manipur Complex, Mantripukhri, Imphal)

Telephone: 0385-2422971; Mobile: +91 9436239700 e-mail: maslsa.imphal@gmail.com

ORDER

Imphal, the 30th November, 2017

No. 1/17/2017-MASLSA: As approved by the Hon'ble Acting Chief Justice, High Court of Manipur & in exercise of powers conferred under Section 6(5) of the Legal Services Authorities Act, 1987, Shri Nongmaithem Dhaneshwor Singh, LDC of Manipur Police Housing Corporation Ltd., a Government of Manipur undertaking, is appointed as Accountant, Manipur State Legal Services Authority, on deputation for a period of 2 (two) years w.e.f. the date he assumes the charge in the pay scale of ₹ 5200-20200+GP ₹ 2400 (R0P 2010) and other allowances as admissible under the relevant rules.

Sd/-

(R.K. MEMCHA DEVI)

Member Secretary,

Manipur State Legal Services Authority.

Endt. No. 1/17/2017-MASLSA/456-67

Dated, the 30th November, 2017

Copy to :

1. The Registrar General, High Court of Manipur.
2. The Accountant General, Manipur.
3. The Secretary (Law), Govt. of Manipur.
4. Chairman/Secretary, District Legal Services Authority, Imphal East / Imphal West/Thoubal/ Bishnupur/ Ukhrul/ Senapati/ Churachandpur/ Chandel/ Tamenglong.
- ✓ 5. CPC, e-Court Project, High Court of Manipur. (He is requested for uploading the order in the official website of High Court of Manipur).
6. Treasury Officer, Imphal.
7. Chief Architect cum Staff Officer to M.D. MPHCL, Ltd., Imphal.
8. Shri N. Dhaneshwor Singh. (person concerned)
9. Principal Secretary to Hon'ble Acting Chief Justice, High Court of Manipur.
10. P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur & Hon'ble Executive Chairman, MASLSA.
11. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur.
12. Order Book.
13. File.

R. K. Memcha Devi

Member Secretary

Manipur State Legal Services Authority.

